

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

STARRED QUESTION NO:106
ANSWERED ON:03.03.2015
SOCIAL SECURITY SCHEMES
Shetty Shri Gopal Chinayya

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) the details of the schemes/programmes under implementation for providing social security to the poor and most disadvantage section of the society;
- (b) the funds allocated, released and utilized for the purpose along with the number of beneficiaries during each of the last three years and the current year, State/ UT-wise;
- (c) whether the Government has discontinued some of the social security schemes, if so, the details thereof and the reasons therefor; and
- (d) whether the Government has evaluated the performance/effectiveness of the schemes/ programmes run by the Government for the purpose and if so, the details and the outcome thereof?

Answer

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT (SHRI THAWAAR CHAND GEHLOT)

(a) to (d) A Statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No. 106 for 03-03-2015 raised by Shri Gopal Shetty regarding 'Social Security Schemes'. (a) The major schemes/programmes that are being implemented for providing social security to the poor and most disadvantaged section of the society, include (I) National Social Assistance Programme, implemented by the Ministry of Rural Development, comprising five schemes viz.

- (i) Indira Gandhi National Old Age Pension Scheme: assistance is provided to person of 60 years and above and belonging to family living below poverty line, as per the criteria prescribed by the Government. Central assistance of Rs. 200/- per month is provided to person in the age group of 60-79 years and Rs. 500/- per month to persons of 80 years and above.
- (ii) Indira Gandhi National Widow Pension Scheme: Central assistance @ Rs. 300/- per month is provided to widows in the age-group of 40-79 years and belonging to family living below poverty line, as per the criteria prescribed by the Government.
- (iii) Indira Gandhi National Disability Pension Scheme: Central assistance @ Rs. 300/- per month is provided to persons aged 18-79 years with severe and multiple disabilities and belonging to family living below poverty line, as per the criteria prescribed by the Government.
- (iv) National Family Benefit Scheme : Under the scheme a BPL household is entitled to lump sum amount of money on the death of primary breadwinner aged between 18 and 59 years. The amount of assistance is Rs. 20,000/- and
- (v) Annapurna Scheme: Under the scheme, 10 kg of food grains per month are provided free of cost to those senior citizens who, though eligible under IGNOAPS, are not receiving old age pension.

(II) Rashtriya Swasthya Bima Yojana, implemented by the Ministry of Labour and Employment, viz. a health insurance scheme for BPL category families (a unit of five members) in the unorganised sectors providing health insurance cover of Rs. 30,000/- per annum. Apart from BPL families, the coverage of the Scheme stands extended to eleven occupational groups in the unorganised workers viz. building and other construction workers, licensed railway porters, beedi workers, domestic workers, street vendors, sanitation workers, mine workers, rickshaw pullers, rag pickers, auto/ taxi drivers and eligible MGNREGA workers.

(III) Rehabilitation of Bonded Labour Scheme, implemented by the Ministry of Labour and Employment, to assist the States in the rehabilitation of bonded labour, under which rehabilitation assistance of Rs. 20,000/- is given per released bonded labour, shared equally by the Central Government and State Government.

(IV) Swavlamban Pension Scheme, implemented by the Ministry of Finance, Department of Financial Services, for workers of unorganised sectors, with Central Government contribution of Rs.1000/- per beneficiary account. This Scheme is available upto 2016-17 under which co-contributory scheme beneficiaries of State Governments, aanganwadi workers, construction workers, occupational classes like weavers, fishermen, farmers, dairy workers, beneficiaries of services from various NGOs and beneficiaries of micro credit from banks etc. The scheme provides for a minimum annuitized pension yield of Rs.1000/- per month.

(V) Aam Aadmi Bima Yojana, implemented by the Ministry of Finance, Department of Financial Services, which is a social security insurance scheme implemented in association with LIC of India to extend life and disability cover to persons of 18 to 59 years, living below poverty line or marginally above poverty line. The scheme provides insurance cover of Rs. 30,000/- on natural death, Rs.

75,000/- on death due to accident, Rs. 37,500/- for partial permanent disability and Rs. 75,000/- on total permanent disability due to accident. The scheme has an annual premium of Rs. 200/- per beneficiary of which 50% is contributed from the Social Security Fund created by the Central Government.

(b) The funds allocated and utilized under each of the above named schemes are given at appendices (i) to (viii) hereto.

(c) The Government has not discontinued any of the social security schemes that were in operation.

(d) the performance/ effectiveness of the schemes/ programmes for social security are evaluated from time to time through performance review meetings and field visits etc. carried out by the administrative Ministry concerned.